

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4849  
ANSWERED ON:23.12.2014  
LITERACY RATE IN TIHAR JAIL  
Kumar Shri Kunwar Sarvesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the target of hundred percent literacy rate among prisoners has been achieved in Tihar Jail;
- (b) if so, the details thereof;
- (c) whether there is any proposal to adopt a similar action plan in the rest of the prisons in the country;
- (d) if so, the details thereof; and
- (e) the extent to which literacy among the prisoners in Tihar Jail has inculcate discipline in the prisoners?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): No, Madam. The target of hundred percent literacy rate among prisoners in Tihar Jail could not be achieved, mainly because of high floating population of under-trial prisoners.
- (c) to (d): "Prisons" is a State subject as per Entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. An advisory has been issued by this Ministry on 15.06.2011 to States/UTs regarding guidelines for educational programme for prison inmates
- (e) The literacy programs are helping the prisoner to shun their negativity and involve in positive activities. These are also creating a self confidence in them, thus improving the discipline inside the prison. The educational and vocational activities are the main tool being used by the Prison administration to reform and rehabilitate a prisoner.